(c) Due to delay in land acquisition, forestry clearance and contractual failures, outlay provided for some of the projects could not be utilized and the same has been re-appropriated for targeted projects.

Railway projects

- 1040. SHRIMATI RAJANI PATIL: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of the railway projects sanctioned during each of the last four years and current year, zone-wise;
- (b) whether a large number of railway projects are pending due to financial constraints;
- (c) if so, the details thereof along with the funds allocated/spent thereon, zone-wise; and
- (d) the steps taken/being taken by Railways to expedite completion of these projects in a stipulated time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) and (c) Zone-wise details of ongoing new line, gauge conversion and doubling projects sanctioned during the last four year and current year (i.e. 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14) along with the funds allocated/spent thereon is as given below:-

Railway Zone	Projects	Total anticipated Cost	Expenditure incurred upto March, 2013
	(In Nos.)	(Rs. in crores)	
1	2	3	4
Central	4	820.74	14.21
East Coast	6	3253.78	145.18
East Central	6	1525.06	26

242 Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4
Eastern	34	7342.21	1129.64
Northern	27	14272.44	334.26
North Central	3	6539.8	19.7
North Eastern	5	2160.5	48.7
Northeast Frontier	12	12330.3	145.85
North Western	15	5788.58	297.99
Southern	7	2098.65	69.74
South Central	15	9866.67	191.22
South Eastern	11	2565.18	243.41
South East Central	8	6039.21	78.82
South Western	16	8228.58	228.38
Western	7	3640.17	212.00
West Central	5	1792.86	18.51

(d) As on 01.04.2013, there are 368 ongoing railway works projects consisting of 156 New Line, 43 Gauge Conversion and 169 Doubling projects having a throw forward of Rs. 1,78,216 Crore. Projects are progressing as per availability of resources. Targets are fixed every year depending upon availability of resources and progress of individual projects. To expedite completion of projects, a number of initiatives have been taken to generate additional resources through non-budgetary measures like funding by State Governments and other beneficiaries, execution of projects through Rail Vikas Nigam Limited on Special Purpose Vehicle basis, raising of funds through market borrowing etc. To expedite completion of the abovementioned projects and to reduce delays on account of land acquisition, security issues and forestry clearances etc, meetings with State Officials at various levels are held from time to time. Field units have been empowered with further delegation of

powers and the contract conditions have been modified to bring efficiency in contract management.

Expansion of Railways in Uttarakhand

†1041. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RAILWAYS be pleased to state:

- whether the Ministry has formulated any action plan for expansion of Railways in Uttarakhand in the ensuing years; and
- (b) if so, the details thereof, and if not, the details of the policy to be adopted for the expansion of Railways in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) and (b) New line surveys are routinely taken up on requests received from State Government/elected representatives of the people and new line projects are also routinely sanctioned. This is a continuous process. No separate action plan has been devised for expansion of railway network in Uttarakhand. 3 new line projects falling partly/fully in Uttarakhand State viz. "Rishikesh-Karanprayag", "Deoband-Roorkee" and "Kiccha-Khatima" new line projects have been sanctioned.

Approval to projects announced by Government

1042. SHRI SHIVANAND TIWARI: Will the Minister of RAILWAYS be pleased to state:

- whether it is a fact that after a project is announced by Government on floor of the House, feasibility study or survey is undertaken and cost if arrived at and after that it is sent to the Planning Commission for in-principle approval;
- (b) how many projects were dropped after the feasibility study/survey during the last five years; and
- (c) how many projects were sent to the Planning Commission in the last five years and how many of them were granted in- principle approval, the State-wise details thereof?

[†]Original notice of the question was received in Hindi.